

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 216/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: Akash Shadija Global Pvt. Ltd.

V/s.

S.K. Shadija Global Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAMALAKR ANDL	CA- Pethum	Kons Agl

ORDER

CP 216/241-242/NCLT/MB/MAH/2017

On hearing the submissions of other side, for there being no objection from the
Petitioner for completion of pleadings, list this matter for final hearing with a direction to the
Respondent side to file reply within two weeks from hereof, rejoinder if any within two weeks
thereof.

List this matter for final hearing on 16.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)